

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/82(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	VLPP SECURITY SERVICE PRIVATE LIMITED VS REGISTRAR OF COMPANIES JHARKHAND
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Ms. Madhuri Pandey, PCS] For the petitioner

ORDER

1. Ld. Authorized Representative for the petitioner present.
2. None appears for RoC, Jharkhand. No report has also been placed.
3. List the matter on **08.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**